## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>&</u> APPEAL NO. 164 of 2015 <u>&</u> APPEAL NO. 165 of 2015

Dated: 2<sup>nd</sup> August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

**APPEAL NO. 164 OF 2015** 

In the matter of:

BSES Rajdhani Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

**APPEAL NO. 165 OF 2015** 

In the matter of:

BSES Yamuna Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Malavika Prasad

Ms. Anushka Singh

Counsel for the Respondent(s) : Ms. Nehul Sharma

Ms. Sanina Dua for

Ms. Suparna Srivastava for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk